## Accreditation cards during CWG

†453. SHRIMATI MAYA SINGH: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the amount spent for making accreditation cards during Commonwealth Games;
- (b) the persons held responsible for the problems caused due to failure in making Accreditation cards on time for the people belonging to various fields and action taken/being taken against them;
- (c) from where the suggestion of making such an expensive Accreditation card was received; and
- (d) at what level suggestion to allow the persons who were meant to enter into the stadium with Accreditation card, enter without Accreditation card into the stadium was received when Accreditation card could not be prepared?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) The Organizing Committee has informed that Rs. 1.26 crore were spent for making accreditation cards during Commonwealth Games and there had not been any problem in so far as the production or timely delivery of the Accreditation cards was concerned.

- (c) As per Host City Contract and CGF Accreditation manual, the Organizing Committee was supposed to accredit all persons involved in the staging of the Commonwealth Games and allow them necessary access to perform their respective roles. The cost of Accreditation card alongwith lanyard and security hologram was Rs. 80/- only per card.
- (d) Nobody was allowed to enter any of the stadia, without Accreditation card or ticket, during the Games' time.

## Ticket sale during CWG

454. SHRI M.P. ACHUTHAN: SHRI R.C. SINGH:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

†Original notice of the question was received in Hindi.

- (a) whether it is a fact that various Stadia where the Commonwealth Games were organized, the spectators gallery remained almost empty hampering ticket sale collection in a big way;
  - (b) if so, the details thereof;
- (c) whether it is also a fact that some lacunae on the part of organizing committee affected the ticket sale; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) During the preliminary sessions, the attendance was low but it picked up in the final sessions of the popular sports like Hockey, Tennis, Badminton, Boxing, Wrestling, Swimming etc.

(c) and (d) A High Level Committee has been constituted to look into all issues relating to the organizing and conduct of the Commonwealth Games, 2010 and shortcomings, if any.

## Hosting of CWG through kickbacks

†455. SHRI AVINASH RAI KHANNA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that according to a news item published in Punjab Kesri on 25th September, 2010 that quoted Australian newspaper Daily Mail as saying that India got hosting of Commonwealth Games through kickbacks, with Government's reaction thereto;
- (b) if so, the names of people involved therein and action to be taken by Government against them; and
- (c) if not, action likely to be taken by Government against those who are trying to defame India?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) No, Sir. As reported by the Organizing Committee, Commonwealth Games 2010, no kickbacks were given for hosting the CWG 2010. At the time of Bid,

<sup>†</sup>Original notice of the question was received in Hindi.